

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 26/TT/2014

Date: 6.6.2014

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Determination of transmission tariff for "500 MVA, 400/220/33 KV ICT-II along with associated bays at Moga S/s" and "500MVA, 400/220/33 KV ICT along with associated bays at Ludhiana S/s" under the "Augmentation of Transformation capacity in Northern Region-Part A" for Tariff block 2009-14 period in Northern Region

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 30.6.2014:-

- (a) Fresh petition for Asset-2 as per the actual date of commercial operation under the 2014 Tariff Regulations;
- (b) Under which petition tariff for 2x250 MVA ICT at Moga sub-station was allowed by this Commission.

Yours faithfully,

Sd/-  
(Dr. P.K. Sinha)  
A C (Legal)